

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6403/2016

LALIT KUMAR SRIVASTAVA

Appellant(s)

VERSUS

AVNISH KUMAR PANDEY . & ORS.

Respondent(s)

(IA No. 135044/2019 - APPLN. FOR IMPLEADMENT)

Date : 03-02-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Appellant(s) Mr. Raman Yadav, Adv.
 Mr. Syed Mehdi Imam, AOR
 Ms. Varnita Rastogi, Adv.
 Ms. Monika Dwivedi, Adv.
 Ms. Saachi Juneja, Adv.
 Mr. Pati Raj Yadav, Adv.

For Respondent(s) Mr. Sarvam Ritam Khare, AOR

For Applicant(s) Mr. Durga Dutt, AOR
 Dr. Gajendra Prasad Singh, Adv.
 Mr. Aditya Kumar, Adv.
 Mr. Sanchit Maheshwari, Adv.
 Ms. Nitu Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the application (IA No. 135044/2019) for impleadment along with civil appeal, as and when the civil appeal is listed for hearing before the Court.

(MAHABIR SINGH)
AR-cum-PS

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER